NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8. C.P. (IB)-1819 (MB)/2017

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.07.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

V/s.

Doshion Veolia Water Solution Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

Counsel for both sides present. At the request for Counsel for Respondent, list this matter on 24.07.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/